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**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10.09.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No. 312/2018 in CP No. 424/58/HDB/2018
NAME OF THE COMPANY	Karvy Computersher Pvt Ltd
NAME OF THE PETITIONER(S)	R.Ajayender
NAME OF THE RESPONDENT(S)	Karvy Computersher Pvt Ltd & (02) Other
UNDER SECTION	58

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K.V.Raman	ADV	Jamanadv1806@gmail.com 9863101017	Raman

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
SANTOSH JADHAV FOR R-1 & R-2	Advocate	9866605055	Santosh Jadhav

**ORDER**

Learned counsel Mr.K.V.Raman present for Petitioner.

Learned counsel Mr.Santosh Jadhav present for R1 & R2.

Counter not filed.

Respondent requested time to file counter in IA 312/2018.

List the matter on 25.09.2018.

  
MEMBER JUDICIAL